

benefits of the Scheduled Castes in Bellary District, after its transfer to Mysore State;

(d) if not, whether Bariki Caste was Scheduled Caste in Bellary District between 1953 to 1956; and

(e) the reasons and circumstances under which the Bariki Caste was omitted from the list of the Scheduled Castes, in the Constitution (Scheduled Castes) Modification Order, 1956 in Karnataka State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) According to the Constitution (Scheduled Caste) Order, 1950, as amended upto date the Bariki community has been specified as Scheduled Castes for the State of Andhra Pradesh and Orissa.

(b) Yes, Sir.

(c) and (d) Yes, Sir. Bariki community continued to be Scheduled Caste in Bellary District till the list was amended by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956.

(e) The Bariki Community was omitted from the list of Scheduled Castes and Scheduled Tribes lists (Modification) Order, 1956 because the erstwhile Mysore Govt. did not recommend its inclusion in the said list.

#### Machala Caste

8321. SHRI K. B. CHOUDHARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Machala Caste is shown in the list of Scheduled Castes in the Constitution (Scheduled Caste) Order, 1950 and the subsequent modification order;

(b) if so, the names of the States in which they are treated as such;

(c) whether the people of Machala Caste are fishermen; and

(d) if not, what is their ancestral and present occupation and their approximate population?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) Machala community has been specified as Scheduled Caste for the State of Karnataka according to the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956 as amended upto date. The complete list of Scheduled Castes and Scheduled Tribes is given in the Manual of Election Law (9th Election).

(c) Machala had been traditionally a community of fishermen.

(d) Does not arise.

#### Seminar on Ancillary Industries Development

8322. DR. KRUPASINDHU BHOI: Will the Minister of INDUSTRY be pleased to state:

(a) the principal suggestions made by the two-day seminar held in Ranchi in the last week of March, 1981 on ancillary industries development in the small scale and ancillary industries; and

(b) the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The principal suggestions made in the Resolutions approved in the State Level Seminar-cum-Exhibition on Ancillary Development in Bihar held at Ranchi in the last week of March, 1981 are:

(i) Task Force for identification of ancillary items:

Constitution of a task force by the Government of Bihar to identify potential items and to monitor the setting up of units for such ancillary items.